

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:551
ANSWERED ON:26.11.2014
DEATHS DURING HAJ PILGRIMAGE
Raajhaa Shri Anwhar

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the total number of Indians who performed haj pilgrimage through the Haj Committee of India during the current year;
- (b) whether the Government is aware that around 80 Indians died during Haj pilgrimage this year in Saudi Arabia;
- (c) if so, the details thereof;
- (d) whether the Government has ascertained the causes for these deaths; and
- (e) if so, the details thereof along with the requisite assistance provided in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) The total number of Indian who performed Haj Pilgrimage through Haj Committee of India (HCoI) during the current year is 99,966.
- (b) Yes. The exact number of Indian pilgrims who died during Haj pilgrimage in 2014 in Saudi Arabia is 150.
- (c) The detailed breakup of the pilgrims who died, on the basis of gender, State they belong to and whether they participated through Hcol or Private Tour Operators (PTO) is given below:-

SL STATE NUMBER OF DEATH SENT THROUGH HCoI or PTO
NO

	MALE	FEMALE	TOTAL	HCoI	PTO	TOTAL
1 ANDHRA PRADESH	7	1	8	3	5	8
2 ARUNACHAL PRADESH	0	0				
3 ASSAM	1	0	1	1	0	1
4 BIHAR	8	1	9	9	0	9
5 CHATTISGARH	1	0	1	1	0	1
6 GOA	0	0				
7 GUJARAT	8	7	15	11	4	15
8 HARYANA	0	1	1	1	0	1
9 HIMACHAL PRADESH	0	0				
10 JAMMU & KASHMIR	6	3	9	9	0	9
11 JHARKHAND	1	1	2	2	0	2
12 KARNATAKA	6	2	8	7	1	8
13 KERALA	13	3	16	10	6	16
14 MADHYA PRADESH	2	3	5	5	0	5
15 MAHARASHTRA	10	6	16	12	4	16
16 MANIPUR	0	0				
17 MEGHALAYA	0	0				
18 MIZORAM	0	0				
19 NAGALAND	0	0				
20 ODISSA	0	1	1	1	0	1
21 PUNJAB	0	0				
22 RAJASTHAN	3	4	7	6	1	7
23 SIKKIM	0	0				
24 TAMIL NADU	5	0	5	5	0	5
25 TELANGANA	0	0				
26 TRIPURA	0	0				
27 UTTAR PRADESH	19	9	28	28	0	28
28 UTTARAKHAND	1	0	1	1	0	1
29 WEST BENGAL	12	2	14	14	0	14
30 DELHI	2	0	2	1	1	2
31 PONDICHERY	1	0	1	1	0	1
32 CHANDIGARH	0	0				
33 ANDAMAN & NICOBAR	0	0				

34 DADRA AND NAGAR HAVELI	0	0
35 DAMAN & DIU	0	0
36 LAKSHDAWEEP	0	0
TOTAL	106 44	150 128 22 150

(d) Yes.

(e) 147 pilgrims died due to natural causes, 2 pilgrims died due to Road Traffic Accident and 1 was an accidental death. No compensation is admissible in the case of natural death. However, for accidental deaths, the claim is being considered by the Insurance Company for payment of compensation, to the rightful claimant. The dead were buried in the Kingdom of Saudi Arabia with the permission of the local authorities and after obtaining NOC from the next of kin of the deceased.